

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). Yes;

A cut of 15 per cent has been imposed on the scales prescribed for the issue of paper and paper-made articles of stationery to all the Ministries etc.

II. Since the largest portion of the paper consumed by the Central Government is used for the printing of publications and forms, a 'Screening Committee' has been set up to determine has necessity, volume and nature of printing requirements.

III. It has been made the responsibility of the Secretary of each Ministry to ensure strict compliance, through his O. & M. officer, of the instruction laid down in the pamphlet "Important Instructions on Economy in Paper, Stationery & Printing".

The more important of the instructions are as follows:

- (i) Economy slips should be used for addresses on envelopes,
- (ii) Complimentary slips should be used for circulation of printed or stencilled literature,
- (iii) Packing paper, wrappers, etc of parcels received should be retrieved and re-used,
- (iv) Distribution list of publications, gazette notifications, circulars and spare copies should be reviewed from time to time to see if a reduction is possible,
- (v) Notes should be brief and written on both the sides of the note sheet, preferably of buff and semi-bleached paper,
- (vi) Acknowledgements, reminders and interim replies should be sent on routine post cards.

Industrial Co-operative Societies in Punjab

3786. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Industrial Co-operative Societies functioning in Punjab State; and

(b) the kind of societies and their production capacity?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) 2,423 Industrial Co-operative Societies were functioning in the Punjab as on 28-2-1959.

(b) Industrial Co-operative Societies, broadly speaking, relate to:

- 1 Village Industries
- 2 Handicrafts.
- 3 Handlooms
- 4 Small scale industries

It has not been possible to assess the production capacity of these Industrial Co-operative Societies.

Craftsmen Training Centres and Institutes

3787. Shri L. Achaw Singh: Will the Minister of Labour and Employment and Planning be pleased to state

(a) whether the examination of trainees under the different Craftsmen Training Centres/Institutes are conducted by the National Council for Training in Vocational Trades; and

(b) whether the courses of study are prescribed by the All India Council of Technical Education?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) No

Central Training Institutes

3788 Shri L Achaw Singh: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) the number of trainees from Manipur and Tripura who have so far completed their training course of instructors in the Central Training Institutes at Koni-Bilaspur, respectively;

(b) whether they have been all employed as instructors under the different administrations; and

(c) whether any of them has been provided with working capital to start their own trade?

The Deputy Minister of Labour (Shri Abid Ali): (a) 48 from Manipur and 2 from Tripura. 1 woman instructor from Tripura has also completed her training at Central Training Institute for Instructors (Women), New Delhi.

(b) All were employees of the respective Administrations.

(c) Does not arise.

'Training within Industry' Scheme

3789. { Shri L. Achaw Singh:
Shri D. C. Sharma:

Will the Minister of Labour and Employment and Planning be pleased to state:

(a) whether there is any proposal to make the 'Training Within Industry' Scheme more popular and extensive; and

(b) whether it is a fact that the Scheme is being extended to the Central Government employees?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) An experiment was recently conducted in the Ministry of Labour and Employment. No decision has been taken regarding extension to all Central Government employees.

Naga Political Convention

3790. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Select Committee of the Naga Political Convention is meeting in May, 1959 to consider a draft for the Naga political settlement and that a nine-point questionnaire has been circulated amongst the Naga people; and

(b) if so, what are the details of the said questionnaire?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Select Committee of the Naga People's Convention proposed to hold a meeting in May 1959 with a view to prepare a draft for the Naga political settlement. For this purpose they circulated a questionnaire, a copy of which is placed on the Table of the Sabha. [See Appendix VII, annexure No. 97]

The date of the meeting has not yet been fixed.

Passport Rules

3791. Shri Harish Chandra Mathur: Will the Prime Minister be pleased to state:

(a) whether Government have framed any rules governing the grant of passports;

(b) if so, whether a copy of the same will be laid on the Table;

(c) what are the various categories of passports granted to different people and the rules governing their classification; and

(d) what facilities are enjoyed by persons having diplomatic passports?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) These rules are contained in a classified document and it is not in the public interest to place it on the Table of the House.

(c) The various categories of passports are:

(1) International Passports.

These are of three types, namely,

(i) Diplomatic passport:

Issued to certain high dignitaries of the State and to members of the Indian Foreign Service.

(ii) Official gratis passports:

Issued to members of the staff of Indian Missions/Posts,